NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.02/ 2018	-	For hearing	252(3)	Ace Health One Source Private Limited Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
9	H.N.KRISHMANURTHY PCS Ph. 94485 13473	Acer Health anesaurce Pur Usal	Home onny

<u>ORDER</u>

PCS for Petitioner Company is present. ROC-Karnataka, Bangalore has filed his report. Heard PCS, list it for orders on 05/03/2018.

Member (T)

Member (J)